

No. 2/47/2007-1Pension

From

The Financial Commissioner & Principal Secretary  
to Government Haryana, Finance Department.

To

1. All Heads of Departments, Commissioners of Divisions.
2. All Deputy Commissioners & Sub Divisional Officers (Civil) in Haryana.
3. The Registrar, Punjab & Haryana High Court, Chandigarh.
4. All the Chairman/Chief Administrators/Chief Executives/Managing Directors/ Heads of Boards/Corporations/Universities/Autonomous Bodies/Aided Institutions.

Dated Chandigarh, the 2<sup>nd</sup> March, 2010

**Subject:- Defined Contributory Pension Scheme of the State Government  
Clarification regarding.**

Sir,

I am directed to invite your attention on the subject cited above and to say that with regard to adoption of Defined Contributory Pension Scheme by the Boards/Corporations/Universities/Autonomous Bodies/Aided Institutions (institutions for short) the process of registration with NSDL will be as follows:-

2. For the operationalisation of NPS in above referred Institutions of State Government, they are required to follow the process flow identical to the process flow presently followed by the State Government i.e. the policies related to NPS will be common for both the employees of the State Government as well as above Institutions. Further, any correspondence related to policy matters should be forwarded to CRA through the nodal office designated by the State Government. The procedure approved by PFRDA and the format of 'Letter of Consent' is enclosed as Annexure-I and II respectively.

3. As mentioned in the Annexure, each such Institution is required to submit a 'Letter of Consent (LOC)' authorized by the authorized signatory of the Institution to CRA and a copy has to be forwarded to (a) NPS Trust, (b) the concerned 'Departmental Head' e.g., if the Institution is under Agriculture Department, copy of LOC should be forwarded to the Commissioner or Director of the Agriculture Department as well as (c) the nodal officer designated by the State Government for interfacing with CRA.

4. Nodal Officer as referred above appointed by State Government is Sh. O.P. Pasricha, Deputy Director, Treasuries and Accounts Department, 2<sup>nd</sup> Floor, 30 Bays Building, Sector-17, Chandigarh.

*Harinder*  
2/3/10  
Advisor Finance (Pension)